

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO-2827
ANSWERED ON-12/08/2026

HIGHWAY PROJECTS IN KERALA

2827. DR. JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether Thiruvananthapuram-Angamaly Greenfield highway project has been cancelled;
- (b) if so, whether Government will revive it with alignment changes to exclude commercial and residential areas;
- (c) the current status of upgradation of roads between Kannur and Mysore as National Highways;
- (d) whether Kerala sought exemption from sharing 25 percent land acquisition cost for Chovva-Mattannur-Virajapetta-Madikkeri-Mysore road works, Ernakulam Bypass and Kollam-Shenkoattai roads;
- (e) whether NHAI will take actions to secure alignment approval for the portion of Mysore-Malappuram Greenfield Corridor falling in Karnataka and to reinclude the project under any suitable schemes; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c), (e) & (f) Development of National Highway (NH) in the country is a continuous process and Government keeps on undertaking Detailed Project Report (DPR) / Feasibility Study to improve / widen / construct National Highways / Expressway to improve the connectivity and integration with grid of National Highway / Expressway as also to provide last mile connectivity. Decision for project implementation and investment is taken based on the outcome of Detailed Project Report (DPR), requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan. As far as DPR for Thiruvananthapuram-Angamaly Greenfield highway project is concerned, the same has been foreclosed. As regard to Mysore-Malappuram greenfield Corridor, any alignment shall pass through the Western Ghat and Bandipur Wildlife sanctuary, which is environmentally sensitive zone and requires thorough study and clearance from the ecology and wildlife preservation perspective.

(d) Generally, cost of development & maintenance of NH projects is borne by the Central Government. However, in some projects, cost of Land Acquisition (LA)/construction is also shared by the State Governments in specific circumstances to improve the viability of the project. As regard to Angamali-Aroor greenfield Project (Ernakulam bypass), Alignment has been approved by the Government under Urban Decongestion Policy and Government of Kerala has been requested to share 25% of the LA cost in addition to exemption of GST and royalty or agree to any other cost sharing mechanism as per Urban Decongestion Policy dated 29.05.2026.
